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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 07/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/200/2016
NAME OF THE PETITIONER(S) : Kanaiah Vikram Dixit
NAME OF THE RESPONDENT(S) : M/s Vcan Active Carbon Private Limited & 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	Am-Elango	Counsel for petition	Y-
2.	p. mohan Kumar	counsel for Respondent	Mahesh.

ORDER

Counsel representing both the parties are present. Both the counsel stated that the settlement talks are in progress by way of a compromise in this matter and in the connected matter, TCP/386/IB/2017. They prayed time for making submissions in relation to the final outcome of the settlement talks. Put up on 15.11.2017 at 10.30 A.M.


K Anantha Padmanabha Swamy
Member (Judicial)

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